From

Additional Chief Secretary to Government of Haryana

Health Department

To

All the Civil Surgeons of Haryana State

Memo No: 3PM(COVID)-2020/3780-3801

Dated: 08.04.2020

Subject:

COVID-19: Protocol for management of Dead Bodies.

Reference to the subject cited above and in continuation to letter regarding guidelines for management of dead body dated 29.03.2020 and 02.04.2020.

It is intimated that State Government has decided that in case of eventuality, where the COVID-19 patient/suspect dies, the cremation/burial of dead bodies would be done by State Authorities, at the nearest cremation/burial ground.

In this regard, it is directed the following:

- Nominate an officer, not below the rank of SMO, as Nodal Officer for management of dead bodies and intimate his/her contact details.
- Ensure handling of dead bodies strictly as per the guidelines, issued by MoHFW (Gol) (already circulated & copy attached).
- Transportation of dead bodies to the nearest cremation/burial ground, in coordination with Local Bodies (MC, etc.) for cremation/burial by Local Bodies (MC, etc.)
- Identify a vehicle for transportation of dead bodies, on hiring basis, for this purpose.
 However, in case of non-availability of vehicle on hiring basis, Kilkari Ambulance may be used in concurrence with O/o NHM, Haryana.
- 5. Ensure decontamination of such designated vehicle after each visit, as per guidelines.
- Ensure implementation of personal protection by staff, handling the dead bodies, as already circulated.

8.4.2020

Director General Health Services, Haryana For: Additional Chief Secretary to Government of Haryana Health Department

Endst. No: 3PM(COVID)-2020/3802-3843

Dated: 08.04.2020

A copy is forwarded to the following for kind information and necessary action

- 1. Chief Secretary to Govt. of Haryana.
- Additional Chief Secretary to Government of Haryana, Medical Education & Research Department.
- 3. Principal Secretary to Hon'ble Chief Minister, Haryana.
- 4. Director General, Urban Local Bodies, Haryana.
- 5. Mission Director, NHM

please:-

- 6. All the Deputy Commissioners of the State.
- 7. PS to Hon'ble Health Minister, Haryana.
- 8. PS to Additional Chief Secretary to Govt. of Haryana, Health Dept.
- 9. PS to Additional Secretary Health.
- 10. All the Nodal Officers of designated COVID-19 hospitals (Phase-I)

8.4.2020

OFFICE OF THE DISTRICT MAGISTRATE, REWARI

Endst. 6456-61. /COVID-19

Dated: 08-04-2020

A Copy is forwarded to the following for information and necessary action, please:

- 1. E.O., Municipal Counsil, Rewari.
- 2. Secretary, MC Bawal/Dharuhera.
- 3. ADIO, NIC, Rewari.
- 4. Stenographer to D.M., Rewari.
- 5. Steno to CTM, Rewari.

Sanjeev Kumar, H.C.S

City Magistrate,

for District Magistrate,

Rewari.